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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**IA 244/2017, IA 87/2017, IA 39/2016, and TP Nos. 20 D of 2016 with
TP No. 20/397-398/NCLT/AHM/2016 (New)
CA Nos. 49/2015 With CP No. 51/397-398/CLB/MB/2011 (Old)**

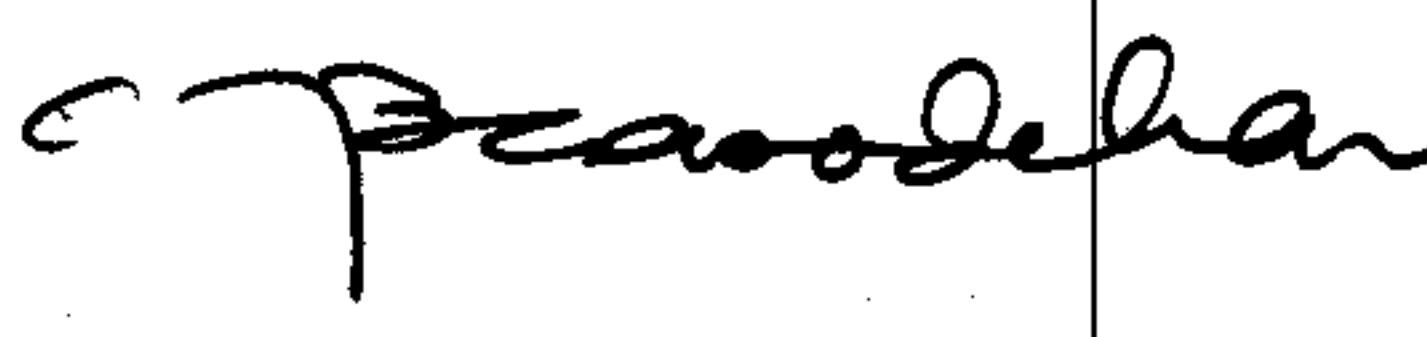
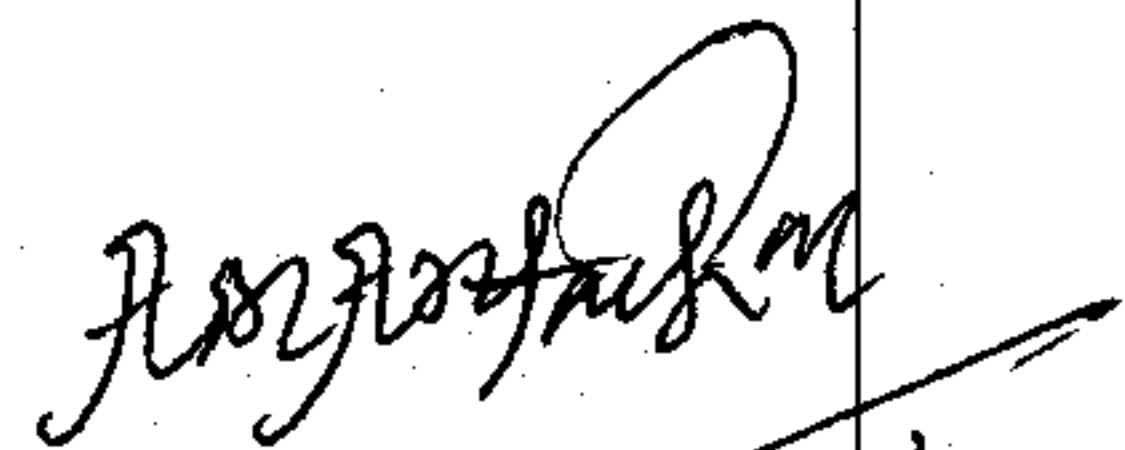
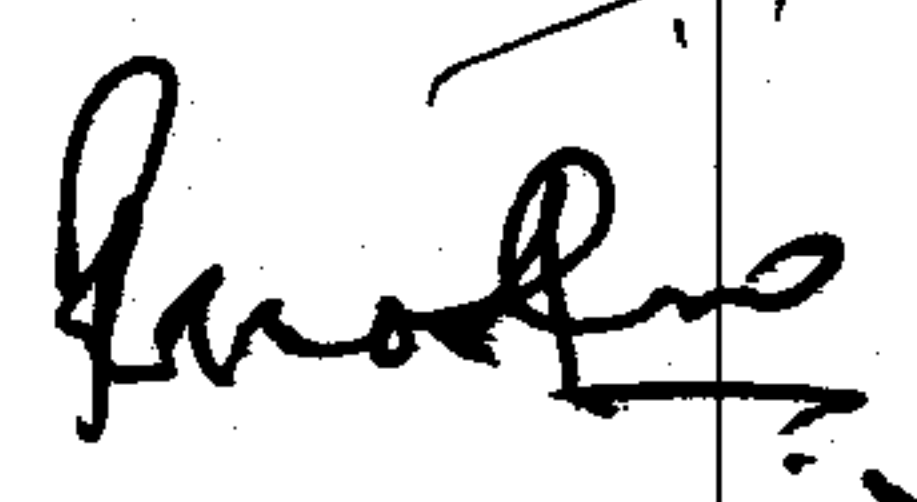
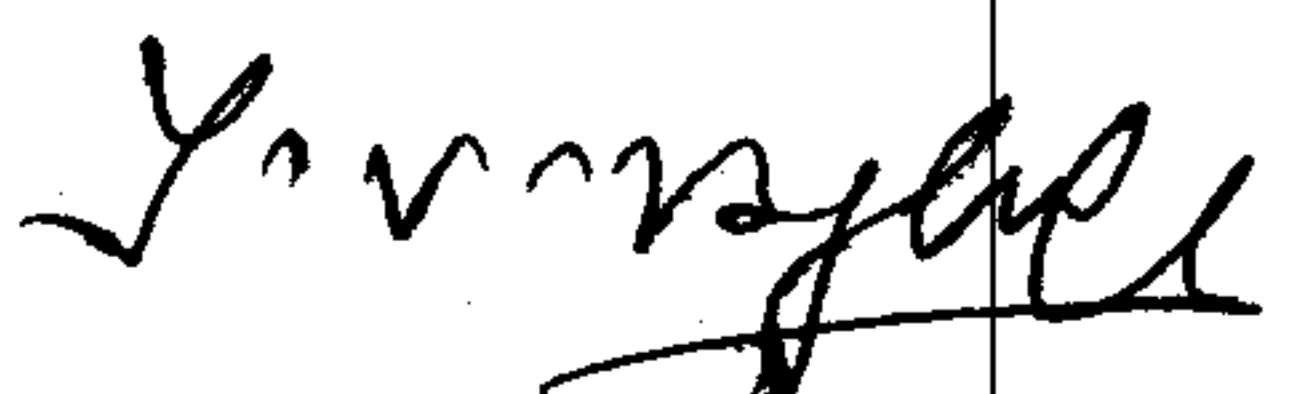
Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.11.2017**

Name of the Company: Nitesh C. Patel & Ors.
V/s.
Onex Natura Pvt. Ltd. & Ors.

Section of the Companies Act: Section 397-398 of the Companies Act, 1956

| <u>S.NO.</u> | <u>NAME (CAPITAL LETTERS)</u> | <u>DESIGNATION</u> | <u>REPRESENTATION</u> | <u>SIGNATURE</u> |
|--------------|-------------------------------|------------------------------------|-----------------------|---|
| 1. | MILIND KASODEKAR | PRACTISING COMPANY SECRETARY | R-1 & 3 |  |
| 2. | AJAY M. ANTARKAR | P.C.S. | R-4 |  |
| 3. | Raju Kothari | Advocate | original petition |  |
| 4. | Y. V. Vaghela | Advocate | |  |

ORDER

Learned Advocate Mr. Raju Kothari present for Original Petitioner. None present for Original Respondent No.2. Learned PCS Mr. Ajay Antarkar present for Original Respondent No.4. Learned PCS Mr. Milind Kasodekar present for Original Respondents No. 1 and 3.

Learned Advocate Mr. Y V Vaghela present for Intervener.

Reply filed by Respondent no. 1, 3 and 4 in IA 244/2017.

Applicant is directed to file affidavit of all the applicants except applicant no. 4 which is already available.

List the matter on 20.12.2017.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 29th day of November, 2017.